

1	2	3	4	5
22.	West Bengal	78245	74458	69373
23.	Arunachal Pradesh	761	1187	1866
24.	A&N Islands	612	576	330
25.	Goa, Daman & Diu	2181	2819	2798
26.	Mizoram	533	1027	526
27.	Pondicherry	4868	4110	4435
28.	Chandigarh	1640	1982	2079
29.	D&N Haveli	117	301	178
30.	Delhi	33821	37595	38806
31.	Lakshadweep	79	150	133
TOTAL :		1081493	1208880	1254639

[Translation]**Power projects of Madhya Pradesh awaiting clearance**

4536. SHRI MOTILAL SINGH : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) the name of the thermal power projects of Madhya Pradesh pending for approval with the Government of India ;

(b) whether the power supply position will not revert to the position that was obtaining during 1969-74 when there was no power projects in progress and power position had worsened due to delay in according sanction ; and

(c) the names of the contingent projects for the State in case some of the Hydel projects are delayed during Seventh Five Year Plan ?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER (SHRI ARUN NEHRU) : (a) Four thermal power projects of Madhya Pradesh, namely Bandhav and Mand (joint projects with Gujarat), Korba West Extension, and Sanjaya Gandhi Extension are under examination in Central Electricity Authority in consultation with the agencies concerned.

(b) and (c). A total capacity of about 1440 MW is likely to be commissioned in Madhya Pradesh during the Seventh Plan. In addition, Madhya Pradesh will receive power from Central power projects under execution in the Western region. According to the Twelfth Electric Power Survey of India, Madhya Pradesh is likely to be surplus in energy during the 7th Plan.

[English]**Grant of Special Duty Allowance to employees of North-Eastern Hill University**

4537. SHRI LAL DUHOMA : Will the Minister of EDUCATION be pleased to state :

(a) the criteria under which 25 per cent North East Special Duty Allowance is granted to the employees of North Eastern Hill University, Shillong ;

(b) whether it is a fact that teachers from the local area excluded from the benefit of the said allowance by categorizing the teachers as 'locals' and 'Non locals'; and

(c) if so, whether such categorical division of the teachers into locals and non-locals is not detrimental to the further well being of the university ?

THE MINISTER OF EDUCATION (SHRI K. C. PANT) : (a) to (c). The Central Government had decided in December, 1983, to sanction a Special (Duty) Allowance of 25% of the basic pay subject to a maximum of Rs. 400/- per month to those posted in the North-Eastern Region, whose recruitment and promotion are made on an All-India basis. This allowance is, however, not payable to the employees who are exempt from payment of income-tax. On this analogy, the UGC has decided to sanction a similar Special (Duty) Allowance to teachers appointed by the University from States other than those in the North-Eastern Region.

Alternative rail link between Chandranathpur and Lanka

4538. **SHRI SAIFUDDIN CHOWDHARY :** Will the Minister of RAILWAYS be pleased to state :

(a) the number of accidents involving goods trains between Lumding-Badarpur sector under North east Frontier Railway during the last two years from June 1983 to June 1985 ;

(b) the periods for which disruption and dislocation of railway traffic took place during the above two years (June 1983-June 1985) ;

(c) whether there is a public demand to open an alternative rail link between Chandranathpur and Lanka because of frequent disruptions ; and

(d) if so, the reaction of the Government thereto ;

THE MINISTER OF RAILWAYS (SHRI BANSI LAL) : (a) 76.

(b) Railway traffic was disrupted for a total period of 707 hours and 17 minutes during this period.

(c) Representations have been received for construction of an alternative BG line to the Lumding-Badarpur MG section.

(d) An Engineering-cum-Traffic survey for an alternative BG line from Lanka to Silchar was carried out in 1984. As per the survey report, the 210 kms long line is estimated to cost over Rs. 650 crores. The project was unremunerative. In view of the severe constraint of resources and the heavy commitments already in hand, it will not be possible to take up this highly costly project in the near future.

West Bengal Power Projects Awaiting Clearance

4539. **SHRI PIYUS TIPAKY :** Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether it is fact that the following proposals to set up Thermal and Hydel Stations have been lying pending for approval with the Government of India in spite of repeated requests from the West Bengal Government :—

(i) Thermal Power Station (240 MW) at Dhumdanghi West Dinajpur (since 1980-81) ;

(ii) Thermal Power Station (4 × 500 MW) at Sagardighi, Murshidabad (since 1982)

(iii) Thermal Power Station at Bakeswar at Birbhum, since 1983 ;

(iv) Hydel Station on Teesta canal falls (66.5 MW) since 1978 ;

(v) Thermal Power Station (3 × 210 MW) of the D.V.C. at Mejia, Bankura ;

(b) what are the reasons for delay in approval ; and

(c) when the above mentioned proposals will be approved, the estimated expenditure thereon and by when these will be commissioned ?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER (SHRI ARUN NEHRU) : (a) to (c). The information required is given in the statement enclosed.